



കേരള സർക്കാർ
Government of Kerala
2020



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ജൂലൈ 7 7th July 2020	നമ്പർ No. } 27
		1195 മിഥുനം 23 23rd Mithunam 1195	
		1942 ആഷാഢം 16 16th Ashadha 1942	

PART III Stores Purchase

Stationery Department

TENDER NOTICES

(1)

No. 228/C3/2020/Sty.

22nd June 2020.

e-Tenders are invited online from manufactures/suppliers through the site <http://www.etenders.kerala.gov.in> for the supply of the following items.

Sl. No.	Tender No.	Item Specification	Unit	Quantity
(1)	(2)	(3)	(4)	(5)
1	1/2020-21	Ordinary pencil (Lead)	No.	38000
2	..	Sketch pen (Black) 10 numbers in a packet	Pkt.	3800
3	..	Ball point pen (Blue)	No.	152000
4	..	Ball point pen (Red)	No.	38000
5	..	Paper pin 26 mm (25 Nos./Sheet)	Sheet	38000

(1)	(2)	(3)	(4)	(5)
6	1/2020-21	Blade	No.	38000
7	„	Match Box	No.	48000
8	„	Gem Clip 30mm (10 Nos/Package)	Pkt.	38000
9	„	Rubber Band 5 cm long (25 Nos in a packet)	Pkt.	38000
10	„	Cello Tape—small core (5 m length × 1/2" width)	No.	48000

Cost of tender form—For Sl. Nos. 1 to 10 ₹ 3,780.

Date and time of tender/bid submission (Online)—7-7-2020 upto 2 p. m.

Date and time of tender/bid opening (Online)—9-7-2020 upto 3 p. m.

- All tenders/bids shall be accepted only through online mode and no manual submission of the same shall be entertained.
- The tenders/bids shall be opened online at the O/o the Controller of Stationery, Thiruvananthapuram on the prescribed date and time.
- Tenders/bids must be quoted in English language only.
- Supply should be completed within 20 days from the date of the receipt of the Supply order.
- The rate quoted should be valid for a period of 30 days from the date of opening of tender. The rate quoted must be both in figures and words and it must be firm for the supply period. The rates quoted shall be inclusive of GST.
- Sample is essential. Sample of quoted item should reach the undersigned on or before the opening time of tender. The tenderer/bidder should submit 2 Nos. of samples of each quoted item. Tender No. should be recorded in samples also. Manufacturing date of the product should be marked on all samples. The product manufactured before 9 months from tender date will not be considered as a sample. The Supplier of stationery article distributed must be on or after the date marked in the approved sample. Covers containing the tenders shall be appropriately superscribed with the tender number and addressed to the Controller of Stationery, Thiruvananthapuram-695 033. Late covers containing samples will not be accepted.
- Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the preliminary agreement and General conditions duly signed by the contractor shall be submitted online and subsequently the original in a separate cover by registered post/speed post or physically to this office on or before the date and time of opening of the tender/bid. Tenders/bids received online without scanned copy of the preliminary agreement and subsequently the original in a separate cover by registered post/speed post or physically will not be considered and shall be summarily rejected.
- Each tenderer shall furnish 1% of the total cost of the material as Earnest Money Deposit. No bidder (except SSI units within the state registered with the stores purchase department) shall be exempted from remittance of EMD/Bid security vide G. O. (P) No. 448/05/Fin dated 13-10-2005. The facility of purchases against Form—D stands withdrawn vide Govt. of India notification on 29th March, 2007 of the Central Sales Tax Act, 1956.
- Rate should be quoted for free delivery including unloading charges at Stationery Main Store, Thiruvananthapuram.

- All rules and regulations of the Tender/bid shall be in accordance with the Store Purchase Manual of the Govt. of Kerala. An offer in Hard Copy which is not reflected in the BOQ will not be considered at any cost.
- Other things being equal, preference will be given to goods bearing ISI certification mark and in the absence of certification marks, products conforming to IS specification. Where uncertified goods are supplied by the seller with a claim of conformity to the relevant Indian Standards, it is his responsibility to produce a certificate of conformity from the Bureau of Indian Standards or any test house recognized by the BIS. Offers for articles with ISI mark should be accompanied by a duly attested copy of the latest valid license issued by BIS for manufacture of the articles with ISI mark.
- The successful tenderer will have to execute and agreement deed in the prescribed form for the due fulfilment of the contract after depositing 5% of the contract value as Security Deposit.
- The undersigned has every right to amend/cancel full or part of this tender notice.
- All disputes are subject to jurisdiction on courts only at Thiruvananthapuram.
- Any clarification regarding the tenders can avail from O/o the Controller of Stationery, Thiruvananthapuram during office hours.

(2)

No. 228/C3/2020/Sty.

19th June 2020.

e-Tenders are invited online from manufactures/suppliers through the site <http://www.etenders.kerala.gov.in> for the supply of the following items:

<i>Sl. No.</i>	<i>Tender No.</i>	<i>Item Specification</i>	<i>Unit</i>	<i>Quantity</i>
1	2/2020-21	Material for portable voting compartment 3 ply -3 fold Municipality (60" length × 23" height) Breadth—20" × length—20" × breadth -20", Bottom fold -3")	No.	5700
2		Material for portable voting compartment 3 ply -3 fold Panchayat 1. The single sheet board shall have a length of 84" and height of 23" including a 3" allowance for bottom fold. The card board shall be foldable at a length of 20" from both ends so as to form a box like structure. (84" length and 23" height- Breadth 20" × length— 44"× breadth 20") 2. The inner separator compartment shall be made of a single sheet of length 38" and height 12". It should be foldable at a length of 10" from both ends (Breadth—10" × length 18" × breadth—10") Bottom fold 3"	No.	32300

Cost of tender form—For Sl. Nos. 1, 2 ₹ 3,920.

Date and time of tender/bid submission (Online)—7-7-2020 upto 2 p. m.

Date and time of tender/bid opening (Online)—9-7-2020 upto 3 p. m.

- All tenders/bids shall be accepted only through online mode and no manual submission of the same shall be entertained.
- The tenders/bids shall be opened online at the O/o the Controller of Stationery, Thiruvananthapuram on the prescribed date and time.

- Tenders/bids must be quoted in English language only.
- Supply should be completed within 20 days from the date of the receipt of the Supply order.
- The rate quoted should be valid for a period of 30 days from the date of opening of tender. The rate quoted must be both in figures and words and it must be firm for the supply period. The rates quoted shall be inclusive of GST.
- Sample is essential. Sample of quoted item should reach the undersigned on or before the opening time of tender. The tenderer/bidder should submit 2 Nos. of samples of each quoted item. Tender No. should be recorded in sample also. Manufacturing date of the product should be marked on all samples. The product manufactured before 9 months from tender date will not be considered as a sample. The Supplier of stationery article distributed must be on or after the date marked in the approved sample. Covers containing the tenders shall be appropriately superscribed with the tender number and addressed to the Controller of Stationery, Thiruvananthapuram-695 033. Late covers containing samples will not be accepted.
- Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the preliminary agreement and General conditions duly signed by the contractor shall be submitted online and subsequently the original in a separate cover by registered post/speed post or physically to this office on or before the date and time of opening of the tender/bid. Tenders/bids received online without scanned copy of the preliminary agreement and subsequently the original in a separate cover by registered post/speed post or physically will not be considered and shall be summarily rejected.
- Each Tenderer shall furnish 1% of the total cost of the material as Earnest Money Deposit. No bidder (except SSI units within the state registered with the stores purchase department) shall be exempted from remittance of EMD/Bid security vide G. O. (P) No. 448/05/Fin dated 13-10-2005. The facility of purchases against Form—D stands withdrawn vide Govt. of India notification on 29th March, 2007 of the Central Sales Tax Act, 1956.
- Rate should be quoted for free delivery including unloading charges at Stationery Main store, Thiruvananthapuram.
- All rules and regulations of the Tender/bid shall be in accordance with the Store Purchase Manual of the Govt. of Kerala. An Offer in Hard Copy which is not reflected in the BOQ will not be considered at any cost.
- Other things being equal, preference will be given to goods bearing ISI certification mark and in the absence of certification marks, products conforming to IS specification. Where uncertified goods are supplied by the seller with a claim of conformity to the relevant Indian Standards, it is his responsibility to produce a certificate of conformity from the Bureau of Indian Standards or any test house recognized by the BIS. Offers for articles with ISI mark should be accompanied by a duly attested copy of the latest valid license issued by BIS for manufacture of the articles with ISI mark.
- The successful tenderer will have to execute and agreement deed in the prescribed format on a Kerala Stamp Paper worth ₹ 200 for the due fulfilment of the contract after depositing 5% of the contract value as Security Deposit.
- The undersigned has every right to amend/cancel full or part of this Tender Notice.
- All disputes are subject to jurisdiction on courts only at Thiruvananthapuram.
- Any clarification regarding the tenders can avail from O/o the Controller of Stationery, Thiruvananthapuram during office hours.

(3)

No. 228/C3/2020/Sty.

19th June 2020.

e-Tenders are invited online from manufactures/suppliers through the site <http://www.etenders.kerala.gov.in> for the supply of the following items:

<i>Sl. No.</i>	<i>Tender No.</i>	<i>Item Specification</i>	<i>Unit</i>	<i>Quantity</i>
1	3/2020-21	Writing paper 75 gsm (A4 size) ream of 500 sheet	Ream	304
2	..	Stamp pad medium - Purple (110 × 70 mm)	No.	38,000
3	..	Pencil Carbon Paper Blue A4 (Packet of 100 sheet)	Packet	760

Cost of tender form—For Sl. Nos. 1, 2, 3 ₹ 2,240.

Date and Time of Tender/bid submission (Online)—7-7-2020 upto 2 p. m.

Date and Time of Tender/bid Opening (Online)—9-7-2020 upto 3 p. m.

- All Tenders/bids shall be accepted only through online mode and no manual submission of the same shall be entertained.
- The tenders/bids shall be opened online at the O/o the Controller of Stationery, Thiruvananthapuram on the prescribed date and time.
- Tenders/bids must be quoted in English language only.
- Supply should be completed within 20 days from the date of the receipt of the supply order.
- The rate quoted should be valid for a period of 30 days from the date of opening of tender. The rate quoted must be both in figures and words and it must be firm for the supply period. The rates quoted shall be inclusive of GST.
- Sample is essential. Sample of quoted item should reach the undersigned on or before the opening time of tender. The tenderer/bidder should submit 2 Nos. of samples of each quoted item. Tender No. should be recorded in samples also. Manufacturing date of the product should be marked on all samples. The product manufactured before 9 months from tender date will not be considered as a sample. The supplier of stationery article distributed must be on or after the date marked in the approved sample. Covers containing the tenders shall be appropriately superscribed with the tender number and addressed to the Controller of Stationery, Thiruvananthapuram-695 033. Late covers containing samples will not be accepted.
- Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the preliminary agreement and General conditions duly signed by the contractor shall be submitted online and subsequently the original in a separate cover by registered post/speed post or physically to this office on or before the date and time of opening of the tender/bid. Tenders/bids received online without scanned copy of the preliminary agreement and subsequently the original in a separate cover by registered post/speed post or physically will not be considered and shall be summarily rejected.
- Each tenderer shall furnish 1% of the total cost of the material as Earnest Money Deposit. No bidder (except SSI units within the state registered with the stores purchase department) shall be exempted from remittance of EMD/Bid security vide G. O. (P) No. 448/05/Fin dated 13-10-2005. The facility of purchases against Form—D stands withdrawn vide Govt. of India notification on 29th March, 2007 of the Central Sales Tax Act, 1956.
- Rate should be quoted for free delivery including unloading charges at Stationery Main store, Thiruvananthapuram.

- All rules and regulations of the tender/bid shall be in accordance with the Store Purchase Manual of the Govt. of Kerala. An Offer in Hard Copy which is not reflected in the BOQ will not be considered at any cost.
- Other things being equal, preference will be given to goods bearing ISI certification mark and in the absence of certification marks, products conforming to IS specification. Where uncertified goods are supplied by the seller with a claim of conformity to the relevant Indian Standards, it is his responsibility to produce a certificate of conformity from the Bureau of Indian Standards or any test house recognized by the BIS. Offers her articles with ISI mark should be accompanied by a duly attested copy of the latest valid license issued by BIS for manufacture of the articles with ISI mark.
- The successful tenderer will have to execute and agreement deed in the prescribed format on a Kerala Stamp Paper worth ₹ 200 for the due fulfilment of the contract after depositing 5% of the contract value as Security Deposit.
- The undersigned has every right to amend/cancel full or part of this tender notice.
- All disputes are subject to jurisdiction on courts only at Thiruvananthapuram.
- Any clarification regarding the tenders can avail from O/o the Controller of Stationery, Thiruvananthapuram during office hours.

(4)

No. 228/C3/2020/Sty.

19th June 2020.

e-Tenders are invited online from manufactures/suppliers through the site <http://www.etenders.kerala.gov.in> for the supply of the following items:

<i>Sl. No.</i>	<i>Tender No.</i>	<i>Item Specification</i>	<i>Unit</i>	<i>Quantity</i>
1	4/2020-21	White twine 20 gms (small ball)	Ball	48000
2	„	Sealing wax (15 cm, 25 gm) packet of 20 sticks	Pkt.	4500
3	„	Gum paste (25 ml small Bottle)	Bottle	38000
4	„	Tag 8" long (10 Nos./bundle)	Bundle	38000
5	„	Packing/Gum Tape for fixing voting compartment (2.5" width, 4m length)	No.	38000
6	„	Craft cutter/Knife-sliding (14 cm length × 1cm breadth)	No.	10000
7	„	Steel Scale (30 cm length × 1.2 cm breadth)	No.	38000

Cost of tender form—For Sl. Nos. 1 to 7 ₹ 7,420.

Date and time of tender/bid submission (Online)—7-7-2020 upto 2 p. m.

Date and time of tender/bid opening (Online)—9-7-2020 upto 3 p. m.

- All Tenders/bids shall be accepted only through online mode and no manual submission of the same shall be entertained.
- The tenders/bids shall be opened online at the O/o the Controller of Stationery, Thiruvananthapuram on the prescribed date and time.
- Tenders/bids must be quoted in English language only.
- Supply should be completed within 20 days from the date of the receipt of the Supply order.

- The rate quoted should be valid for a period of 30 days from the date of opening of tender. The rate quoted must be both in figures and words and it must be firm for the supply period. The rates quoted shall be inclusive of GST.
- Sample is essential. Sample of quoted item should reach the undersigned on or before the opening time of tender. The tenderer/bidder should submit 2 Nos. of samples of each quoted item. Tender No. should be recorded in samples also. Manufacturing date of the product should be marked on all samples. The product manufactured before 9 months from tender date will not be considered as a sample. The Supplier of stationery article distributed must be on or after the date marked in the approved sample. Covers containing the tenders shall be appropriately superscribed with the tender number and addressed to the Controller of Stationery, Thiruvananthapuram-695 033. Late covers containing samples will not be accepted.
- Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the preliminary agreement and General conditions duly signed by the contractor shall be submitted online and subsequently the original in a separate cover by registered post/speed post or physically to this office on or before the date and time of opening of the tender/bid. Tenders/bids received online without scanned copy of the preliminary agreement and subsequently the original in a separate cover by registered post/speed post or physically will not be considered and shall be summarily rejected.
- Each tenderer shall furnish 1% of the total cost of the material as Earnest Money Deposit. No bidder (except SSI units within the state registered with the stores purchase department) shall be exempted from remittance of EMD/Bid security vide G. O. (P) No. 448/05/Fin dated 13-10-2005. The facility of purchases against Form—D stands withdrawn vide Govt. of India notification on 29th March, 2007 of the Central Sales Tax Act, 1956.
- Rate should be quoted for free delivery including unloading charges at Stationery Main store, Thiruvananthapuram.
- All rules and regulations of the tender/bid shall be in accordance with the Store Purchase Manual of the Govt. of Kerala. An Offer in Hard Copy which is not reflected in the BOQ will not be considered at any cost.
- Other things being equal, preference will be given to goods bearing ISI certification mark and in the absence of certification marks, products conforming to IS specification. Where uncertified goods are supplied by the seller with a claim of conformity to the relevant Indian Standards, it is his responsibility to produce a certificate of conformity from the Bureau of Indian Standards or any test house recognized by the BIS. Offers for articles with ISI mark should be accompanied by a duly attested copy of the latest valid license issued by BIS for manufacture of the articles with ISI mark.
- The successful tenderer will have to execute an agreement deed in the prescribed format on a Kerala Stamp Paper worth ₹ 200 for the due fulfilment of the contract after depositing 5% of the contract value as Security Deposit.
- The undersigned has every right to amend/cancel full or part of this tender notice.
- All disputes are subject to jurisdiction on courts only at Thiruvananthapuram.
- Any clarification regarding the tenders can avail from C/o the Controller of Stationery, Thiruvananthapuram during office hours.

(5)

No. 228/C3/2020/Sty.

19th June 2020.

e-Tenders are invited online from manufactures/suppliers through the site <http://www.etenders.kerala.gov.in> for the supply of the following items:

<i>Sl. No.</i>	<i>Tender No.</i>	<i>Item Specification</i>	<i>Unit</i>	<i>Quantity</i>
1	5/2020-21	Cup for setting the indelible Ink (4.5 cm × 4 cm × 2.5 cm)	No.	38000
2	„	Candle (6" length 1.5 cm diameter) Packet of 20 Nos.	Pkt.	4300
3	„	Baniyan Waste (50 gm packet)	Pkt.	38000
4	„	Card Board Pieces 79 dg (22 cm × 18 cm)	No.	48000

Cost of tender form—For Sl. Nos. 1 to 4 ₹ 5,320.

Date and time of tender/bid submission (Online)—7-7-2020 upto 2. p. m.

Date and time of tender/bid opening (Online)—9-7-2020 upto 3 p. m.

- All tenders/bids shall be accepted only through online mode and no manual submission of the same shall be entertained.
- The tenders/bids shall be opened online at the O/o the Controller of Stationery, Thiruvananthapuram on the prescribed date and time.
- Tenders/bids must be quoted in English language only.
- Supply should be completed within 20 days from the date of the receipt of the Supply order.
- The rate quoted should be valid for a period of 30 days from the date of opening of tender. The rate quoted must be both in figures and words and it must be firm for the supply period. The rates quoted shall be inclusive of GST.
- Sample is essential. Sample of quoted item should reach the undersigned on or before the opening time of tender. The tenderer/bidder should submit 2 Nos. of samples of each quoted item. Tender No. should be recorded in samples also. Manufacturing date of the product should be marked on all samples. The product manufactured before 9 months from tender date will not be considered as a sample. The Supplier of stationery article distributed must be on or after the date marked in the approved sample. Covers containing the tenders shall be appropriately superscribed with the tender number and addressed to the Controller of Stationery, Thiruvananthapuram-695 033. Late covers containing samples will not be accepted.
- Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the preliminary agreement and General conditions duly signed by the contractor shall be submitted online and subsequently the original in a separate cover by registered post/speed post or physically to this office on or before the date and time of opening of the tender/bid. Tenders/bids received online without scanned copy of the preliminary agreement and subsequently the original in a separate cover by registered post/speed post or physically will not be considered and shall be summarily rejected.
- Each tenderer shall furnish 1% of the total cost of the material as Earnest Money Deposit. No bidder (except SSI units within the state registered with the stores purchase department) shall be exempted from remittance of EMD/Bid security vide G. O. (P) No. 448/05/Fin dated 13-10-2005. The facility of purchase against Form—D stands withdrawn vide Govt. of India notification on 29th March, 2007 of the Central Sales Tax Act, 1956.

- Rate should be quoted for free delivery including unloading charges at Stationery Main store, Thiruvananthapuram.
- All rules and regulations of the tender/bid shall be in accordance with the Store Purchase Manual of the Govt. of Kerala. An Offer in Hard Copy which is not reflected in the BOQ will not be considered at any cost.
- Other things being equal, preference will be given to goods bearing ISI certification mark and in the absence of certification marks, products conforming to IS specification. Where uncertified goods are supplied by the seller with a claim of conformity to the relevant Indian Standards, it is his responsibility to produce a certificate of conformity from the Bureau of Indian Standards or any test house recognized by the BIS. Offers for articles with ISI mark should be accompanied by a duly attested copy of the latest valid license issued by BIS for manufacture of the articles with ISI mark.
- The successful tenderer will have to execute and agreement deed in the prescribed format on a Kerala Stamp Paper worth ₹ 200 for the due fulfilment of the contract after depositing 5% of the contract value as Security Deposit.
- The undersigned has every right to amend/cancel full or part of this tender notice.
- All disputes are subject to jurisdiction on courts only at Thiruvananthapuram.
- Any clarification regarding the tenders can avail from Office of the Controller of Stationery, Thiruvananthapuram during office hours.

(6)

No. 228/C3/2020/Sty.

19th June 2020.

e-Tenders are invited online from manufactures/suppliers through the site <http://www.etenders.kerala.gov.in> for the supply of the following items:

<i>Sl. No.</i>	<i>Tender No.</i>	<i>Item Specification</i>	<i>Unit</i>	<i>Quantity</i>
1	6/2020-21	Self adhesive labels for voting compartments-(Grama Panchayat-white colour/Block Panchayat—pink colour/District Panchayat-sky blue colour) 8.5" length × 3" breadth	No.	96900
2	..	Dummy Ballot for Three Tier Panchayat (31 cm × 45.5 cm - multi colour-white, pink & blue)	No.	32300

Cost of tender form—For Sl. Nos. 1, 2 ₹ 2,800.

Date and time of tender/bid submission (Online)—7-7-2020 upto 2 p. m..

Date and time of tender/bid opening (Online)—9-7-2020 upto 3 p. m.

- All tenders/bids shall be accepted only through online mode and no manual submission of the same shall be entertained.
- The tenders/bids shall be opened online at the O/o the Controller of Stationery, Thiruvananthapuram on the prescribed date and time.

- Tenders/bids must be quoted in English language only.
- Supply should be completed within 20 days from the date of the receipt of the supply order.
- The rate quoted should be valid for a period of 30 days from the date of opening of tender. The rate quoted must be both in figures and words and it must be firm for the supply period. The rates quoted shall be inclusive of GST.
- Sample is essential. Sample of quoted item should reach the undersigned on or before the opening time of tender. The tenderer/bidder should submit 2 Nos. of samples of each quoted item. Tender No. should be recorded in samples also. Manufacturing date of the product should be marked on all samples. The product manufactured before 9 months from tender date will not be considered as a sample. The Supplier of stationery article distributed must be on or after the date marked in the approved sample. Covers containing the tenders shall be appropriately superscribed with the tender number and addressed to the Controller of Stationery, Thiruvananthapuram-695 033. Late covers containing samples will not be accepted.
- Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the preliminary agreement and General conditions duly signed by the contractor shall be submitted online and subsequently the original in a separate cover by registered post/speed post or physically to this office on or before the date and time of opening of the tender/bid. Tenders/bids received online without scanned copy of the preliminary agreement and subsequently the original in a separate cover by registered post/speed post or physically will not be considered and shall be summarily rejected.
- Each tenderer shall furnish 1% of the total cost of the material as Earnest Money Deposit. No bidder (except SSI units within the state registered with the Stores Purchase Department) shall be exempted from remittance of EMD/Bid security vide G. O. (P) No. 448/05/Fin dated 13-10-2005. The facility of purchases against Form—D stands withdrawn vide Govt. of India notification on 29th March, 2007 of the Central Sales Tax Act, 1956.
- Rate should be quoted for free delivery including unloading charges at Stationery Main Store, Thiruvananthapuram.
- All rules and regulations of the Tender/bid shall be in accordance with the Store Purchase Manual of the Govt. of Kerala. An Offer in Hard Copy which is not reflected in the BOQ will not be considered at any cost.
- Other things being equal, preference will be given to goods bearing ISI certification mark and in the absence of certification marks, products conforming to IS specification. Where uncertified goods are supplied by the seller with a claim of conformity to the relevant Indian Standards, it is his responsibility to produce a certificate of conformity from the Bureau of Indian Standards or any test house recognized by the BIS. Offers for articles with ISI mark should be accompanied by a duly attested copy of the latest valid license issued by BIS for manufacture of the articles with ISI mark.
- The successful tenderer will have to execute and agreement deed in the prescribed format on a Kerala Stamp Paper worth ₹ 200 for the due fulfilment of the contract after depositing 5% of the contract value as Security Deposit.
- The undersigned has every right to amend/cancel full or part of this tender notice.
- All disputes are subject to jurisdiction on courts only at Thiruvananthapuram.
- Any clarification regarding the tenders can avail from O/o the Controller of Stationery, Thiruvananthapuram during office hours.

(7)

No. 228/C3/2020/Sty.

19th June 2020.

e-Tenders are invited online from manufactures/suppliers through the site <http://www.etenders.kerala.gov.in> for the supply of the following items.

Sl. No.	Tender No.	Item Specification	Unit	Quantity
1	7/2020-21	Cloth bag with wooden handle to contain polling materials with SEC emblem (20"×18"×4")	No.	38000
2	..	Waste Paper Basket (12"×12"×9.5") brown paper material	No.	38000
3	..	Small plastic box for keeping DMM (4.5 cm. length, 4 cm. width, 2.5 cm. height)	No.	38000
4	..	Cloth lined Cover for containing DMM Box (8.5" length × 4" breadth) with printed details. (Details attached separately)	No.	38000
5	..	Canvas Bag/Cloth bag with string for keeping DMM (26" × 27")	No.	1400

Cost of tender form—For Sl. Nos. 1 to 5 ₹ 10,220.

Date and time of tender/bid submission (Online)—7-7-2020 upto 2 p. m.

Date and time of tender/bid Opening (Online)—9-7-2020 upto 3 p. m.

- All tenders/bids shall be accepted only through online mode and no manual submission of the same shall be entertained.
- The tenders/bids shall be opened online at the O/o the Controller of Stationery, Thiruvananthapuram on the prescribed date and time.
- Tenders/bids must be quoted in English language only.
- Supply should be completed within 20 days from the date of the receipt of the Supply order.
- The rate quoted should be valid for a period of 30 days from the date of opening of tender. The rate quoted must be both in figures and words and it must be firm for the supply period. The rates quoted shall be inclusive of GST.
- Sample is essential. Sample of quoted item should reach the undersigned on or before the opening time of tender. The tenderer/bidder should submit 2 Nos. of samples of each quoted item. Tender No. should be recorded in samples also. Manufacturing date of the product should be marked on all samples. The product manufactured before 9 months from tender date will not be considered as a sample. The supplier of stationery article distributed must be on or after the date marked in the approved sample. Covers containing the tenders shall be appropriately superscribed with the tender number and addressed to the Controller of Stationery, Thiruvananthapuram-695 033. Late covers containing samples will not be accepted.
- Sample of item Nos. 1, 3, 4 and 5 are available at Office of the Controller of Stationery, Thiruvananthapuram-695 011. Tenderers bidders can check it during office hours.
- Online tenders/bids are to be accompanied with a preliminary agreement executed on a Kerala Stamp Paper worth ₹ 200. The scanned copy of the preliminary agreement and General conditions duly signed by the contractor shall be submitted online and subsequently the original in a separate cover by registered post/speed post or physically to this office on or before the date and time of opening of the tender/bid. Tenders/bids received online without scanned copy of the preliminary agreement and subsequently the original in a separate cover by registered post/speed post or physically will not be considered and shall be summarily rejected.

- Each tenderer shall furnish 1% of the total cost of the material as Earnest Money Deposit. No bidder (except SSI units within the state registered with the stores purchase department) shall be exempted from remittance of EMD/Bid security vide G. O. (P) No. 448/05/Fin dated 13-10-2005. The facility of purchases against Form—D stands withdrawn vide Govt. of India notification on 29th March, 2007 of the Central Sales Tax Act, 1956.
- Rate should be quoted for free delivery including unloading charges at Stationery Main Store, Thiruvananthapuram.
- All rules and regulations of the tender/bid shall be in accordance with the Store Purchase Manual of the Govt. of Kerala. An Offer in Hard Copy which is not reflected in the BOQ will not be considered at any cost.
- Other things being equal, preference will be given to goods bearing ISI certification mark and in the absence of certification marks, products conforming to IS specification. Where uncertified goods are supplied by the seller with a claim of conformity to the relevant Indian Standards, it is his responsibility to produce a certificate of conformity from the Bureau of Indian Standards or any test house recognized by the BIS. Offers for articles with ISI mark should be accompanied by a duly attested copy of the latest valid license issued by BIS for manufacture of the articles with ISI mark.
- The successful tenderer will have to execute and agreement deed in the prescribed format on a Kerala Stamp Paper worth ₹ 200 for the due fulfilment of the contract after depositing 5% of the contract value as Security Deposit.
- The undersigned has every right to amend/cancel full or part of this Tender Notice.
- All disputes are subject to jurisdiction on courts only at Thiruvananthapuram.
- Any clarification regarding the tenders can avail from Office of the Controller of Stationery, Thiruvananthapuram during office hours.

Office of the Stationery Controller,
Thiruvananthapuram.

(Sd.)
Controller of Stationery.